

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 234/1996

in
D.A. NO. 1244/1995

New Delhi this the 8th November, 1996.

28

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

R. K. Bhardwaj,
Motor Licensing Officer
(under suspension),
North Zone, Mall Road,
Delhi, R/O E-31, Ground Floor,
G. K. Enclave, G.K.Part-I,
New Delhi. Petitioner

(By Shri H. S. Mishra, Advocate)

-Versus-

1. Shri P. V. Jayakrishnan, I.A.S.,
Chief Secretary,
Government of N.C.T. of Delhi,
5, Shamnath Marg, Delhi.

2. Smt. Kiran Dhingra, I.A.S.,
Commissioner-Cum-Secretary,
Transport Department,
Government of N.C.T. Delhi,
5/9 Under Hill Road, Delhi.

3. Shri A. K. Chaturvedi,
Additional Director (Transport),
Govt. of N.C.T. Delhi,
5/9 Under Hill Road, Delhi.

4. Shri D. S. Pandit,
Joint Director (Vigilance)-Cum-
General Manager, ISBT, Delhi.

5. Shri X. K. Mehta,
Inquiry Officer,
Additional District Magistrate
(Revenue) Office, Room No. 153,
Tis Hazari Courts,
Delhi. Respondents

(By Shri Raj Singh, Advocate)

The petition having been heard on 8.11.1996
the Tribunal on the same day delivered the
following :

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Member(A)

Chairman

/as/

(29)

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN -

Petitioner alleges disobedience of the orders of a Bench of this Tribunal to the following effect :

"We direct respondents to review... the suspension of applicant within three weeks...in default of which the order of suspension shall stand revoked. It is further directed that if respondents decide that suspension should continue then the respondents are directed (?) to initiate disciplinary proceedings."

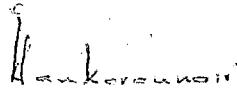
Indisputably, review of suspension has not been undertaken within the time prescribed in terms of the order of the Tribunal. The suspension stands revoked. In view of this, the question of taking disciplinary proceedings :

"if the respondents decide to review the order of suspension"

does not arise. The contempt petition is misconceived and is dismissed.

Dated, 8th November, 1996.


(S. P. Biswas)
Member(A)


(Chettur Sankaran Nair, J.)
Chairman

/as/